

No.CMM/GC/ 07 /2022.
Chief Metropolitan Magistrate's
Office, Esplanade. Mumbai.
Date : 19.03.2022.

NOTIFICATION

- Ref. : 1. This Office Notification No. CMM/GC/50/2021 dated 24.12.2021
2. Letter No. 226/2022 date 19.03.2022 of Metropolitan Magistrate,
36th Court, MCT, Mumbai.

In view of the above references, the work of Urgent Bail Applications after Court hours has assigned to Shri. J. C. Dhengale, Metropolitan Magistrate, 36th Court, MCT, Mumbai for the month of March, 2022, shall be attended by Judicial Officer Shri. K. C. Rajput from 19.03.2022 to 20.03.2022, as under.

Address :-	Jurisdiction
Shri. K. C. Rajput, Metropolitan Magistrate, Mumbai Address: Saket – 10, Worli, Mumbai. Tel. No. -- Mob. No. 9823448234	Dadar, Shindewadi, Girgaon, Mazgaon, Kurla, Juvenile, Vikhroli, Mulund, C. S. T. Railway. ----- Also attend bail work of accused produced u/s. 80 & 81 Cr.P.C. in all Offences covering entire Mumbai Jurisdiction.

Sayali Dande
19/3/2022

(Sayali Dande)
I/c.Chief Metropolitan Magistrate,
Esplanade, Mumbai.

C.C. To:

1. All Addl. Chief Metropolitan Magistrates & Metropolitan Magistrates, Mumbai.
2. Registrar, Esplanade, Mumbai.
3. Commissioner of Police, Mumbai.
4. Chief Police Prosecutor, Mumbai.
5. The Inspector of Police (WRly.), Mumbai Central.
6. The Inspector of Police (C.Rly.), Mumbai.
7. President Secretaries, Advocates Bar Associations of all Centre of courts, Mumbai.
8. Office Superintendent/Head Clerk.
9. Confidential Section & Gazette Section & Server Section, Esplanade.
10. Notification file.